

Sixteenth Lok Sabha

an>

Title: Discussion on the motion for consideration of the Indian Institutes of Management Bill, 2017
(Discussion not concluded).

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir,
I beg to move*:

“That the Bill to declare certain Institutes of management to be institutions of national importance with a view to empower these institutions to attain standards of global excellence in management, management research and allied areas of knowledge and to provide for certain other matters connected therewith or incidental thereto, be taken into consideration.”

सर, आईआईएम में आज केवल सर्टिफिकेट मिलता है, डिप्लोमा मिलता है और फेलोशिप मिलती है, वे डिग्री और पीएचडी नहीं दे सकते हैं। इस बिल से ये नेशनल इम्पोर्टेंस की इंस्टीट्यूट होगी और अब वे पीचडी दे सकेंगे। ये हमारे 20 प्रीमियर इंस्टीट्यूट्स हैं और ये विश्व स्तर पर रिकग्नाइज्ड हैं। इससे इनका रिकग्निशन और बढ़ेगा। इसमें दूसरी बात यह है।...(व्यवधान) इसकी जरूरत है। ...(व्यवधान) I would say that you will love it. Today, in IIM there is tremendous Government interference or control. We want to remove that control and this Bill also seeks to do that.

I hope that a good discussion will provide me more inputs. So, I would request that this Bill may be discussed. This in a way is a historical step as the Government will no longer be controlling these institutes. We must trust our best brains. We must trust our best institutes. This is the beginning of that era where we trust our educational institutes and give them freedom and autonomy.

I will continue my speech tomorrow.

HON. CHAIRPERSON: The discussion will continue tomorrow.

The House stands adjourned to meet on Friday, the 28th July, 2017 at 11.00 a.m.

18.09 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, July 28, 2017/Shravana 6, 1939 (Saka).
